

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No. 82 /UHC/Stationery/2020

Dated: March 24, 2020

The Hon'ble High Court of Uttarakhand has been pleased to declare 26th, 27th, 30th and 31st of March and 1st of April 2020, as holidays, in the High Court, as a step to prevent spreading of Corona Virus. In lieu thereof, 26th of December (Saturday) & 28th to 31st of December, 2020 shall be the Court Working days, for the High Court of Uttarakhand. Lock down of Court shall be treated as "closure" within the meaning of the Explanation appended to section 4 of the Limitation Act, 1963.

By order of the Hon'ble Court

Sd/-
(Hira Singh Bonal)
H.J.S.
Registrar General

No. 1736 /UHC/ Stationery/2020

Dated: March 24, 2020

Copy forwarded for information and necessary action to:-

1. Advocate General, Government Advocate / Chief Standing Counsel.
2. Secretary General, Supreme Court of India, New Delhi.
3. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
4. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
6. All the Registrar General of all High Courts.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
8. Member-Secretary, State Legal Services Authority, Nainital.
9. P.P.S. to Hon'ble the Chief Justice.
10. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal
11. All District Judges, State Judiciary, Uttarakhand.
12. Principal Judge / Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. President, High Court Bar Association, Nainital.
16. All the Registrars of the Court.
17. Joint Registrars of the Court.
18. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
19. Head P.S./ Head B.S. of the Court.
20. OIC/ NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
21. Dispensary, High Court of Uttarakhand.
22. Security Officer, High Court of Uttarakhand.
23. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
24. Guard File.
25. Notice Board.

(Shadab Bano)
H.J.S.
Registrar (Inspection)